

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 7(ND)/2015  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016



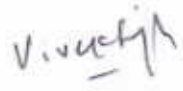
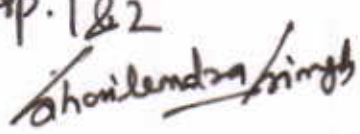
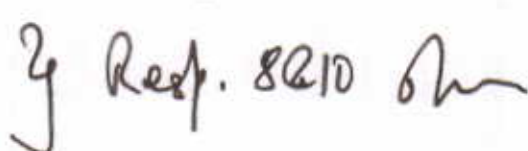
NAME OF THE COMPANY: Tilak Raj Saxhdeva

V/s.

M/s. Safe System India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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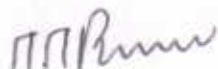
- |    |                                |                           |                          |   |
|----|--------------------------------|---------------------------|--------------------------|---|
| 1. | Sh. Vineender Ganda, Sr. Adv.  |                           |                          |   |
| 2. | Tarun Mehta, Adv.              |                           | Respondent<br>No. 9 & 11 |  |
| 3. | Shelly Khanna, Adv.            |                           |                          |   |
| 4. | S.K. Giri, Adv.                | for Respondent No. 9 & 11 |                          |  |
| 5. | Vinod Singh Adv.               | for Petitioner            |                          |  |
| 6. | Ashok Kr. Singh, Sr. Adv.      |                           |                          |   |
| 7. | Shailendra, company Secretary. |                           |                          |  |
| 8. | Arush Pathania, Adv.           |                           |                          |   |


P. T. O.

## Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 07.09.2016

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

4<sup>th</sup> August, 2016  
(P.K. SUD)